

C. A. T. Bench, JAIPUR

Date of Order

Orders MP 553/93 in CP 51/93

18/1/94

None present on behalf of the petitioner in CA 4/92

The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for admission on 7.3.94.

REGISTRAR
Central Administrative Tribunal
Jaipur Bench; JAIPUR.

7.3.94

None present on behalf of the both parties

The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for admission on 12-4-94.

REGISTRAR
Central Administrative Tribunal
Jaipur Bench; JAIPUR.

12.4.94 None for the applicant
Shri D. Sharma, counsel for the respondent.

The order dated 9.12.92 has been reviewed and fresh order has been passed on 15-3-93. In the light of the submissions made, C.P. does not survive and the M.A. stands disposed of. The applicant can file fresh C.P. if necessary, against the revised order.

C.P. does not survive, hence the notices are discharged.

(B. B. Mahajan)

(D. L. Mehta)

Member (Adm.)

Vice-Chairman

On 18/1/94
19/4/94

only sent to
the app. on
12/4/94